

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

OA No.1580/2015

This the 9<sup>th</sup> day of March, 2017

**Hon'ble Shri Justice Permod Kohli, Chairman  
Hon'ble Shri K N Shrivastava, Member(A)**

Vishal Verma (Aged about 43 years  
W/o Sh. Tej Singh  
Working as Occupational Therapist  
In Social Welfare Department  
R/o A-66, Gali No.6, 'A' Block  
Jagatpuri, Delhi-51.

..Applicant

(Through : None)

Versus

Govt. of NCT Delhi and Others through

1. The Chief Secretary  
Govt. of NCT Delhi  
New Secretariat, IP Estate  
New Delhi.
2. Secretary, Department of Social Welfare  
GLNS complex Delhi Gate  
New Delhi-02.
3. Director, Department of Social Welfare  
GLNS Complex Delhi Gate  
New Delhi-02. ....Respondents

(Through Advocate: Ms. Neelima Rathore for Shri B.N.P. Pathak)

**Order (oral)**

**Justice Permod Kohli, Chairman**

None appears for the applicant. On the last date of hearing also the applicant remained absent.

2. It appears that the applicant is not interested in prosecuting this Application. The same is dismissed for default of appearance and non-prosecution.

**( K N Shrivastava )**  
**Member(A)**

**(Justice Permod Kohli )**  
**Chairman**

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